

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.69/99

Tuesday this the 29th day of May, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

A.Johnson David,  
Postal Assistant (Higher Grade)  
Trichur Head Post Office,  
Thrissur.

...Applicant

(By Advocate Mr. OV Radhakrishnan)

V.

1. Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram.
2. Senior Superintendent of Post Offices,  
Trichur Division, Trichur.
3. Director General of Posts,  
Department of Posts,  
New Delhi.
4. Union of India represented by its  
Secretary, Ministry of communications,  
New Delhi.

...Respondents

(By Advocate Mr. Govindh K Bharathan (rep)

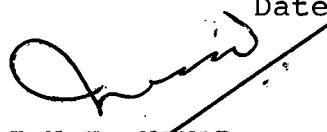
The application having been heard on 29.5.2001, the Tribunal on the same day delivered the following:

O R D E R

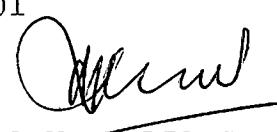
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant has filed this application impugning Annexures. A4 to A9. When the application came up for final hearing learned counsel for the applicant states that the application is not pressed. Hence the application is dismissed as not pressed. No costs.

Dated the 29th day of May, 2001

  
T.N.T. NAYAR  
ADMINISTRATIVE MEMBER

(s)

  
A.V. HARIDASAN  
VICE CHAIRMAN

List of annexures referred to:

Annexure.A4:True copy of the letter No.B1/53/IPO/98 dated 30.9.98 of the 2nd respondent.

Annexure.A7:True copy of letter No.B1/53/IPO/97 dated 20.10.98 of the 2nd respondent.

Annexure.A8:True copy of the elttter No.B1/53/IPO/97 dated 28.10.98 of the 2nd respondent.

Annexure.A9:True copy of the letter No.B1/53/IPO/97 dated 13.11.98 of the 2nd respondent.

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